NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **05.01.2026** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)**

HENNAI BENCH (HIBRID IN 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 161/2025 For Additional Docs. IA No. 1699/2025 Interim Relief IA No. 1700/2025 For Direction IA No. 1701/2025	Deepak Ramakrishna Vs SRS Travels & Logistics Pvt Ltd & 2 Ors.	Mr. AM Sridharan	
2.	Comp App (AT) (CH) (Ins) No. 656/2025 For Stay IA No. 1820/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr. WITH	Mr. Sunny Sheen Akkara	Mr. Naman Tandon For Caveator
3.	Comp App (AT) (CH) (Ins) No. 657/2025 For Exemption IA No. 1821/2025 For Stay IA No. 1822/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr.T Ravichandran R1 Mr. Naman Tandon For Caveator

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose RP/ Liquidator, Sargam Builders (P) Ltd & 2 Ors	Mr.Babu Karukapadath	Mr. Akhil Suresh R1
5.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 Contempt Case (AT) No. 4/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
6.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Contempt Case (AT) No. 5/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors	Mr. Y Suryanarayana	Mr. CV Shailandran R1

7.	Comp App (AT) (CH) No. 56/2025	Teegala Sarala Rao Vs	Mr. Krishna Dath	Mr. CV Shailandran R1
	For Additional Docs. IA No. 609/2025 For Stay	Narasimha Vara Prasad Anala & 10 Ors		
	IA No. 610/2025	WITH		
8.	IA No.1521/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
9.	Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
10.	Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
11.	IA No. 1229/2025 (For Additional Docs.) in Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
12.	Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
13.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
14.	IA No. 1569/2025 (For Additional Docs) in Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
15.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 210rs WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13

16.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramaniam Raja	Ms. Deepika Murali R9 10 R13
17.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
18.	Comp App (AT) (CH) (Ins) No. 203/2024	L Ramalakshmamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
19.	IA No. 1831/2025	Geometrix Laser	Mr. Amir Bavani	Ms. Kopal Sharraf R1
	(To Adv. Hg.)	Solutions Pvt Ltd		
	in	Vs		
	Comp App (AT) (CH) No.	Dr. BVS Lakshmi &		
	53/2025	2 Ors		
	For Exemption			
	IA No. 597/2025			
	For Stay			
	IA No.598 &1448/2025			
	For Urgent listing			
	IA No. 599/2025			

For Admission (After Notice) (Request for adjournment in Item No. 20 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No. 588/2024 For Stay IA No. 589, 974, 1047/2024 To Vacate Stay IA No. 436/2025 To Adv. Hg. IA No. 1227/2025	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt Ltd Vs COSR Ventures & Anr	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2
21.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper & Boards Pvt Ltd Vs CSON Paper Mills Pvt Ltd	Mr. CK Karunakaran	Mr. Isaac Thomas
22.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar

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23.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
24.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
25.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
26.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt Ltd. Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
27.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors.	Mr. Ankur Goel	Mr. VV Sivakumar- R1
28.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
29.	Comp App (AT) (CH) (Ins) No. 383/2024	Bank of Baroda Zonal Stressed Asset Recovery Branch Vs Virginia Developers Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	
30.	Comp App (AT) (CH) (Ins) No. 400/2024 For Stay IA No. 1089/2024	Raiz Bashirudeen Vs Tata Capital Financial Services Ltd. WITH	Mr. Pradeep Joy	Mr. Abraham Joseph Markos

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31.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr	Mr. Pawan Jhabakh	Mr. Abraham Joseph Markos R1
32.	Comp App (AT) (CH) No. 155/2025 For Exemption IA No. 1628/2025 For Stay IA No. 1629/2025	STBL Projects Ltd & 3 Ors. Vs Hemanth Kumar Patibandla & 6 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. A Nagaraj Kumar R1
33.	Comp App (AT) (CH) No. 158/2025 For Stay IA No. 1638/2025 For Additional Docs IA No. 1639/2025 To Dispense with IA no. 1642/2025	Aubergine Properties Pvt Ltd & Anr. Vs Axis Trustee Services Ltd WITH	Mr. TS Suresh	Mr. MV Swaroop
34.	Comp App (AT) (CH) No. 159/2025 For Stay IA No. 1646/2025 For Additional Docs IA No. 1647/2025 To Dispense with IA No. 1648/2025 Delay in refiling IA No. 1649/2025 (With defects)	Aubergine Properties Pvt Ltd & Anr. Vs Nehal Akther & Anr.	Mr. TS Suresh	Mr. Keerthikaran Murali For Caveator
35.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
36.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
37.	Comp App (AT) (CH) (Ins) No. 204/2025 For Exemption IA No. 575/2025	K. Srinivas Reddy Suspended Managing Director of Veera Vahana Pvt Ltd Vs Veera Vahana Pvt Ltd Rep by its IRP Madhugiri Venkatarayappa Sudarshan & Anr.	Mr. Subhash Choudhary	
38.	Comp App (AT) (CH) (Ins) No. 309/2025 For Stay IA No. 914/2025 To dispense with IA No. 915/2025	FirstStep Ventures Ltd Resolution Applicant of Frontier Lifeline Pvt Ltd Vs S. Rajagopal Chairman- Monitoring Committee of Frontier Lifeline Pvt Ltd	Mr. Anirudh Krishnan	

39.	Comp App (AT) (CH) (Ins) No. 352/2025	SREI Equipment Finance Ltd Vs Vijay Engineering Equipment India (P) Ltd	Mr. Anant Merathia	Mr. Thriyambak J Kannan
40.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025	HDFC Ltd Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & Anr. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1
41.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025	HDFC Ltd Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
42.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors.	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3
43.	Comp App (AT) (CH) (Ins) No. 559/2025	SM Kamal Pasha in consortium with Syed Fahad Vs Kotak Mahindra Bank Ltd	Mr. K Srinandan	Mr. P Elayarajkumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11
45.	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
46.	Comp App (AT) (CH) No. 64/2022 For Stay IA No. 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
47.	Comp App (AT) (CH) No. 109/2022 For Stay IA No. 956/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1

48.	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd	Mr. M Sameer Hussain	Mr. TVS Kumar R1
49.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt Ltd & 3 Ors	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
50.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd Vs Allied Hi-tech Industries Pvt Ltd & 2 Ors	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- After joining, it must be ensured that the video is always on 'OFF' mode and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for hearing and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.

(044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

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